

**Annexure – 8**

Name of the corporate debtor: Indian Soya Industries Private Limited; Date of commencement of CIRP: 14-07-2020; List of creditors as on: 19.02.2021

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share						
1	SAMUNNATI AGRO SOLUTIONS PVT LTD	004	As per NCLT Order	10573991	10573991	unsecured	00	No	00	00	00	00	00	00	Claim was not submitted formally inform B; taken from NCLT order
2	SHREYAS ENTERPRISES	005	31.07.2020	356655	356655	unsecured	00	No	00	00	00	00	00	00	Claimant is an operational creditor. Claim filed in Form C instead of Form B
3	M.R. Agro Overseas Limited	006	01.08.2020	399580	399580	unsecured	00	No	00	00	00	00	00	00	-
4	SHIVAM CHEMICALS PVT LTD	007	04.08.2020	2287036	2287036	unsecured	00	No	00	00	00	00	00	00	-
5	SPECIALITY AGROVET	008	05.08.2020	6092121	6092121	unsecured	00	No	00	00	00	00	00	00	-
6	APARNA FOOD PVT. LTD.	009	24.09.2020	341216	341216	unsecured	00	No	00	00	00	00	00	00	-
7	KRISHI UPAJ MANDI	010	23.09.2020	2507769	2507769	unsecured	00	No	00	00	00	00	00	00	-

<b>8</b>	SHIV SHAKTI TRADERS	<b>011</b>	11.08.2020	2381202	2381202	unsecured	00	No	00	00	00	00	00	00	-
	<b>TOTAL</b>			24939570	24939570		00		00	00	00	00	00	00	